

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

**ITEM No.120-** IA/929(AHM)2022  
**ITEM No. 121-** IA/1016(AHM)2022  
**ITEM No. 122-** IA 362 of 2020  
**ITEM No. 123-** IA 388 of 2020  
**ITEM No. 124-** IA 778 of 2020  
**ITEM No. 125-** IA 779 of 2020  
**ITEM No. 126-** IA/122(AHM)2022 in  
**CP(IB) 37 of 2017**

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

PSL Ltd

.....Applicant

V/s

Edelweiss Assets Reconstruction Co Ltd & Ors

.....Respondent

**Order delivered on: 23/11/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Aishvary Vikram, Ld. Adv. [IA/929(AHM)2022 and IA/1016(AHM)2022]

: Mr. Tirth Bhatt, Ld. Adv. [IA 362 of 2020, IA 388 of 2020, IA 778 of 2020]

: Mr. Pratik Thakkar, Ld. Adv. [IA 779 of 2020]

: Mr. Amit Meharia, Ld. Adv. a.w. Mr. Abinash Agarwal, Ld. Adv. [for IOCL]

For the Respondent

: M N Marfatia, Ld. Adv.

: Mr. Pratik Thakkar, Ld. Adv. [778 of 2020]

: Ms. Kiran Shurma, Ld. Adv. [R-16 in IA 388 of 2020]

: Mr. Amit Meharia, and Mr. Abinash Agarwal, Ld. Adv. [for R- No.6-IOCL in IA 388 of 2020]

: Mr. Abhirup Dasgupta a.w. Mr. Ishaan Duggal, Ld. Adv. [for R-14 in IA 388 of 2020], Mr. Aditya Mehra, Ld. Adv.

: Mr. Manish Kumar Srivastava and Aaditya Mishra, Adv.

**ORDER**

**IA/929(AHM)2022**

This application is filed by the Liquidator under section 60(5) of the IBC, 2016. Issue notice to Respondent. The liquidator to serve notice upon Respondents and file an affidavit of service of notice within two weeks.

The matter stands adjourned to 16.01.2023.

**IA/1016(AHM)2022**

This application is filed by the Liquidator for amendment of the list of stakeholders. It is allowed. The stakeholders' list may be amended. Accordingly, IA/1016(AHM)2022 stands allowed and disposed of.

All other matters i.e., IA 362 of 2020, IA 388 of 2020, IA 778 of 2020, IA 779 of 2020, and IA/122(AHM)2022 stand adjourned to 16.01.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**

Rajeev